

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 291 of 2014

Dated : 2nd January, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd. ...Appellant(s)

Versus

M/s Tadas Wind Energy Pvt. Ltd. & Anr.Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. Arijit Maitra with
Mr. Dipan Bhuplani for R-1

ORDER

Heard the Learned Counsel for the parties.

Post the matter for hearing on **09.01.2015.**

(Rakesh Nath)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

mk